

BEFORE THE NATIONAL GREEN TRIBUNAL**O.A. NO. 95/25****IN THE MATTER OF**

Deepak Pandey

....Applicant

Versus

State of Uttarakhand & Ors.

Respondents

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DT:- 03/04/2025

Through

**[RAUNAK PAREKH & TOSHI KHANDELWAL]**2276 Ferrera (H-7) Mazhagun Moderne,
Sector-78, Noida- 201307; Ph. No. 9919024666Email: info@alchemyconsultancy.inraunak@alchemyconsultancy.in

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